राजस्थान में हर साल मानसून शुरु होने पर गरीब किसानों को उनके खेत काश्त करने के लिए शार्ट टर्म लोन के रूप में तकावी बांटी जाती है। यह तकावी शार्ट टर्म (लोन) सूखे के बाद के साल में विशेष रूप से बहुत बड़ी मात्रा में बांटी जाती थी। यह साल सूखे के बाद का है लेकिन इसके बावजूद भी राजस्थान सरकार ने किसानों को कोई तकावी नहीं दी। इसका नतीजा यह हुआ कि बहुत से गरीब किसान, विशेषकर हरिजन तथा आदिवासी किसान अपने खेत जोते बिना रह गये। इससे गरीब किसानों का अहित तो हुआ ही लेकिन अनाज का उत्पादन भी गिरेगा। बहुत से हरिजन तथा आदिवासी किसानों ने अपने खेत काश्त करने के लिए दूसरी जाति के सम्पन्न किसानों को दे दिए हैं तथा राजस्थान सरकार की इस कार्यवाही के कारण उनको अपने ही खेतों में मजदूर बनना पड़ा है।

(vii) POLICY OF RAILWAYS TO AUCTION RAILWAY PLOTS

SHRI NARAYAN CHOUBEY (Midnapore): Sir, the Railway Ministry have adopted a new policy to auction railway plots to give to various persons for the purpose of business. Previously, the plots were allotted by a Committee, and such persons who used to secure plots used to pay rent to the Railways on a monthly basis Many common persons including old ex-Railwaymen, sons of Railwaymen and poor shop-keepers and hawkers could secure some plots by that policy. The new policy will only help the rich to secure and monopolize railway plots. The Minister of Railways must immediately intervene, so that the new policy is scrapped. Otherwise, there will be serious unrest in the railway settlements arising out of serious discontent flowing from the new pro-rich policy of the Railway Ministry.

(viii) IMMEDIATE DESPATCH OF FOOD-GRANTS TO FAIMINE AFFECTED PARTS OF RAJASTHAN

श्री भीखा भाई (बांसवाड): उपाध्यक्ष महोदय, मैं नियम 377 के अन्तर्गत अविलम्बनीय लोक महत्व के निम्नलिखित विषय की ओर वक्तव्य देना चाहता हूं —

"राजस्थान के दक्षिणी भाग के आदिवासी क्षेत्रों में वर्षा नदारद। अकाल काम बन्द, पुराने अकाल में नये अकाल का प्रवेश। नाज की कमी के कारण अनाजों के भाव गगन-चुम्बी शक्कर के भाव 10—12 रुपये प्रतिकिलो, मजदूरों को दो-दो माह से भुगतान नगण्य, भारतीय कृषि निगम से कोई नाज नहीं भेजे जाने के आकाल की भंयकर स्थिति भुखमरी में परिवर्तित हो रही है। अतः केन्द्रीय सरकार नाज की व्यवस्था कर मजदूरों के लिये राज्य सरकार को निर्देश दिलायें :

(ix) PURCHASE OF SURPLUS PADDY IN PUNJAB

SHRI P. RAJAGOPAL NAIDU (Chittoor): There are no arrangements to buy the surplus paddy in Punjab. The FCI which is to take the responsibility is not deciding even to purchase 25 per cent of the surplus stocks in the State. The State Government is not in a position to purchase all the surpluses. In the ensuing season it is expected that there will be 45 lakh tonnes of paddy to be marketed in the State. The State government is unprepared to purchase because it does not have increased godown capacity and milling capacity on par with the increase in production of paddy. In the next three years the marketable surplus will be 70 lakh tonnes.

Neither the state government not the Central Government are having future projections of production of pady and storing and other arrangements to be made to meet the situation. This is creating difficulty every year to the paddy producers who are